NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

	AL, HELD ON 03/01/2018 AT 10.30 A	AM
PRESENT: SHRI K. ANANTH	A PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/674A/(IB)/2017	
NAME OF THE PETITIONER(S)	: RELIANCE COMMERCIAL FINANCE LTD : VASAN DENTAL HOSPITAL PVT LTD	
NAME OF THE RESPONDENT(S)		
JNDER SECTION	: 7 RULE 4	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
ROHAN RATASEKARAN	Could for Respondents	AR.
Yashod varadhan For K. Moorthy	Counsel 70x rentition	V1-
P. THANNAR AT	Logal Executor Rospondens	P.TV

ORDER

Counsel representing both the parties are present. Shri P Thangaraj, Legal Executive of the respondent company present. Counsel for petitioner submitted that the talks between the parties for settlement have failed. Counsel for respondent submitted that he received information through the Legal Executive that the respondent is intending to have another round of talks with the petitioner for settling the issue and stated that in case the settlement talks fail, they shall file counter for which they sought time. Considering the request and in the interest of justice, this Adjudicating Authority is inclined to grant an opportunity to make submissions. Put up on 08.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

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